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CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH

ORIGINAL APPLICATION NO. 83 OF 1998.

JODHPUR, THE 20TH APRIL, 1998.

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APPLICANT :

Jethu Singh Rawat S/o Late Sh. Devi Singh Aged 22 years, R/o Village Phulad Via Ranawas, District Pali , Shri(Late) Devi Singh was on the post of Fitter Artisan at Phulad District Pali.

VERSUS

RESPONDENTS :

1. Union of India through the Chairman, Railway Board, New Delhi.
2. The General Manager, Western Railway, Church Gate, Mumbai.
3. The Divisional Railway Manager, Western Railway, Ajmer.

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BENCH :

HONOURABLE MR. GOPAL SINGH, ADMINISTRATIVE MEMBER

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Present :

Mr. N.K.Vyas, Advocate, Counsel for the Applicant.

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ORDER

BY THE BENCH :

The applicant Jethu Singh, has filed this Original Application under Section 19 of the Administrative Tribunals Act, 1985, for grant of compassionate appointment.

2. Heard the learned counsel for applicant and perused the application.
3. I think it proper that the present application can be disposed of by giving a direction that applicant may make a representation in terms of Railway Board's letter dated 6.10.1995 (Annexure A/15), to the respondents within one month

*Lipal Singh*

from the date of issue of this order and the respondents should decide the same within a period of three months from the date of its receipt. In case, the applicant feels aggrieved by the respondents decision in the matter, he will be free to approach this Tribunal again with a fresh O.A.

4. With this direction, the present O.A. is disposed of at the stage of admission.

*(Signature)*

(GOPAL SINGH)  
ADM. MEMBER

MEHTA